

High Court of Sikkim

Record of proceedings

I.A. No. 01 of 2023 in CRL.L.P/41/2023/(Filing No.)

State of Sikkim

Petitioner

VERSUS

Pratiksha Rai and Another

Respondents

Date : **21-02-2024**

CORAM : **THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE
THE HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, JUDGE**

For Petitioner Mr. S. K. Chettri, Additional Public Prosecutor.

For Respondents None present.

O R D E R

Rai, J.

Learned Additional Public Prosecutor verbally seeks time to file a better Affidavit as undertaken on 18-10-2023 which he could not do in the interregnum on account of a bereavement in his family.

Considered and final opportunity granted.

List on 20-03-2024.

Judge
21-02-2024

Judge
21-02-2024